

Shri Bade: My question was, why was it issued after 2½ months? What was the objection in issuing the circular earlier?

इस के बारे में कोई रिप्रेजेंटेशन सरकार के पास आया है या नहीं ?

वित्त मंत्री (श्री भोरारजी देसाई) : आबजेशन यहीं था जो माननीय सदस्य ने उद्धृत है। कई लोग फेक ट्रांजेक्शन बना कर जो पान नहीं है उसको पान बताकर दे देते थे यही आबजेशन था। उसको देखना पड़ा। उसमें समय चला गया।

Dr. L. M. Singhvi: I had elicited the information as to whether the Government know as to how long usually it takes to process the applications and how many applications are pending with the Government. The Minister replied that no application is pending with the Government. After all, these authorities are under the Government and the Government cannot disown the responsibility by that. He may say, he does not have the information now, that he will put it on the Table of the House later. But he cannot deny the information altogether.

Shri Morarji Desai: When the information is asked for, we will certainly get it and give it. But today it is not with me. It is the Gold Board which deals with it. The Government does not deal with it directly. In future, there is no question of applications pending because they will be able to do it automatically.

अंशदायी स्वास्थ्य सेवा योजना का विस्तार

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*६३२. { श्री सिद्धेश्वर प्रसाद :
श्री प० कुन्हन :
श्री रामेश्वर टाटिया :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अंशदायी स्वास्थ्य सेवा योजना का विस्तार करने का फैसला किया गया है ; और

(ख) यदि हां, तो किस रूप में ?

स्वास्थ्य मंत्रालय में उपमंत्री (डा० ब० स० राजू) : (क) श्री (ख). अंशदायी स्वास्थ्य सेवा योजना को बम्बई स्थित केन्द्रीय सरकारी कर्मचारियों के लिये तथा प्रयोगात्मक आधार पर दिल्ली के कुछ चुने हुये क्षेत्रों में गैर-सरकारी लोगों के लिये चालू करने का प्रस्ताव विचाराधीन है।

[(a) and (b) The proposal to extend the C.H.S. Scheme to the Central Government servants in Bombay and to non-Government population in some selected areas in Delhi, on an experimental basis, is under consideration.]

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूँ कि इस प्रस्ताव पर कब तक विचार किया जायेगा और विचार करने के मार्ग में कौन सी कठिनाइयाँ आ गई हैं।

Dr. D. S. Raju: I could not follow.

Mr. Speaker: What are the difficulties in arriving at a decision and when would it be concluded?

Dr. D. S. Raju: Decision has been taken. Last year we wanted to extend the scheme to Bombay. But, in view of the national emergency, we could not do so.

श्री सिद्धेश्वर प्रसाद : क्या यह सही है कि जो रिटायर्ड सरकारी कर्मचारी हैं, उनके लिये भी अंशदायी स्वास्थ्य योजना लागू करने का विचार है ?

Mr. Speaker: Is it contemplated to apply this even to retired employees?

Dr. D. S. Raju: At the moment not; they are not included at the moment.

Shri Maheshwar Naik: May I know why the scheme is extended to the Central Government employees stationed only in Bombay and not to other cities?

Dr. D. S. Raju: Somewhere we have got to start extending.

Shri P. R. Chakraverti: Is it a fact that the West Bengal Government has decided to extend it to cover commercial establishments and if so by what time?

Dr. D. S. Raju: We have no information.

Srimati Savitri Nigam: May I know how many more doctors will be required when this scheme will be extended and what more money will be required for making this scheme a success at **Bombay**?

Dr. D. S. Raju: If the scheme is extended to Bombay, it is estimated that there are about 30,000 Central Government servants. It requires a big hospital also which we are negotiating to purchase, the Messina Hospital with 150 beds. If that purchase is completed, we will have to start about 8 schemes, probably on the same pattern as we are having in Delhi.

Shrimati Savitri Nigam: I am asking how many more doctors. . . .

Mr. Speaker: She wants the number and the amount of money.

Dr. D. S. Raju: Money, I cannot give the exact figure. Each C.H.S. dispensary will require 4 doctors, three male and one female doctor.

Dr. Gaitonde: What is the population that is going to be covered by this?

Dr. D. S. Raju: About 30,000 Central government servants.

श्री श्रीकारलाल बेरवा : मैं यह जानना चाहता हूँ कि अंशदायी स्वास्थ्य योजना किस आधार पर बनाई जाती है—पापुलेशन के आधार पर बनाई जाती है या कर्मचारियों की संख्या को देख कर बनाई जाती है ।

Mr. Speaker: It depends on the number of employees or population in the locality?

Dr. D. S. Raju: It depends on the number of employees. They must be

available at one place, so that transport difficulties may not arise.

Shri Dinen Bhattacharya: May I know whether any representation from the West Bengal Government has been made to the Central Government with regard to extension of this scheme in Calcutta?

Dr. D. S. Raju: No, Sir. There is no information.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि क्या इस स्कीम के लिये उन एम० पी० जी० की तन्ख्वाह में मे भी रुपया काटा जाता है, जो एलोपैथिक मेडिसिन्ज को टव करना पाप समझते हैं, जो दवाई को चूना भी पाप समझते हैं ? इस का "हां" या "न" में जवाब मिलना चाहिये । हम लोग रुपया कटवाते हैं, जब कि हम को उस की जरूरत नहीं है ।

अध्यक्ष महोदय : अभी तो आप कटवा रहे हैं । जब आप इन्कार करेंगे, तो सवाल पैदा होगा ।

श्री यशपाल सिंह : वे जबदंस्ती काट लेते हैं । आखिर किस न्याय में यह रुपया काटा जा रहा है ?

अध्यक्ष महोदय : जब इस का नाम ही "कम्पलमरी" है, तो सब का रुपया काटा जायेगा ।

Shri Sham Lal Saraf: May I know whether the doctors that are appointed under this scheme are given certain amenities and whether providing a Government house is one of the amenities given to them?

Dr. D. S. Raju: Wherever they are available, such facilities are given.

Food Adulteration in Delhi

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*933. { **Shri Yashpal Singh:**
Shri Bishanchander Seth:
Shri Vishwa Nath Pandey: